

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 190 of 2009

&

Appeal No. 46 of 2010

Dated : 23rd May, 2012

Kerala State Electricity Board

.... Appellant (s)

Versus

Kerala State Electricity Regulatory Commission

...Respondent (s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, Post the matter on **06.07.2012.**

COURT MASTER